## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1606/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE PARTIES:

Ruchi Soya Industries Ltd.

V/s.

Sprite Trading Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

26 KAPIL ADVOCATE FOR SHETYE PETITIONER 12.1.18

Under ORDER to give notice

C.P. No. 1606/18BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. The matter is listed for the first time. Adjourned to 03/04/2018
- The Learned Representative for the Petitioner undertakes to serve the Notice to the Respondent intimating the next date of hearing.

Sd/-

Sd/-

**BHASKARA PANTULA MOHAN** 

Member (Judicial) 17.01.2018

aah

M.K. SHRAWAT Member (Judicial)